

## RTI Annual Return Information System

## Quarterly Return Form

Public Authority : Department of Legal Affairs

Quarter : 1st Quarter (April-June)2021-2022

\* Block I (Details about the requests and appeals)

Progress during Quarter						
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	22	192	301	167	5	332
First Appeals	20	N/A	40	N/A	35	5
		Total no. Of CAPIOs designated 0		Total no. Of CPIOs designated 0		Total no. Of AAs designated 0

\* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1570	0	0	0

\* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests  
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	5

\* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	legallaffairs.gov.in/rti/proactive-disclosure

<b>B. Last Date of updating of Mandatory disclosure under Section 4(1)b</b>	<b>2021-04-06</b>
<b>C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?</b>	<b>Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)</b>
<b>No</b>	<b>It is under process</b>
<b>D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)</b>	



## RTI Annual Return Information System

## Quarterly Return Form

Public Authority : Department of Legal Affairs

Quarter : 2nd Quarter (July-Sept)2017-2018

\* Block I (Details about the requests and appeals)

Progress during Quarter						
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	82	168	522	242	1	387
First Appeals	0	N/A	0	N/A	0	0
		Total no. Of CAPIOs designated 0		Total no. Of CPIOs designated 0		Total no. Of AAs designated 0

\* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1180	0	0	0

\* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests  
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	1	0	0	0	0

\* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	<a href="http://lawmin.nic.in">http://lawmin.nic.in</a>

<b>B. Last Date of updating of Mandatory disclosure under Section 4(1)b</b>	<b>2018-08-02</b>
<b>C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?</b>	<b>Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)</b>
<b>No</b>	
<b>D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)</b>	



## RTI Annual Return Information System

## Quarterly Return Form

Public Authority : Department of Legal Affairs

Quarter : 3rd Quarter (Oct-Dec)2017-2018

\* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	142	96	592	249	1	406
First Appeals	0	N/A	0	N/A	0	0
		Total no. Of CAPIOs designated 0		Total no. Of CPIOs designated 0		Total no. Of AAs designated 0

\* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
4690	0	0	0

\* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests  
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	1	0	0	0	0

\* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	http://lawmin.nic.in

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<b>B. Last Date of updating of Mandatory disclosure under Section 4(1)b</b>	<b>2018-08-06</b>
<b>C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?</b>	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
<b>No</b>	
<b>D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)</b>	<b>2018-08-06</b>



## RTI Annual Return Information System

## Quarterly Return Form

Public Authority : Department of Legal Affairs

Quarter : 4th Quarter (Jan-Mar)2017-2018

\* Block I (Details about the requests and appeals)

			Progress during Quarter			
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	174	102	785	322	2	489
First Appeals	0	N/A	0	N/A	0	0
		Total no. Of CAPIOs designated 0		Total no. Of CPIOs designated 13		Total no. Of AAs designated 9

\* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
4190	0	0	0

\* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests  
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	2	0	0	0	0

\* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	<a href="http://lawmin.nic.in">http://lawmin.nic.in</a>

<b>B. Last Date of updating of Mandatory disclosure under Section 4(1)b</b>	<b>2018-08-06</b>
<b>C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?</b>	<b>Provide the detail/URL of webpage, where the Audit report is posted (max 150 chars)</b>
<b>No</b>	
<b>D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)</b>	